

IV Addl. District and Sessions Court, Madhugiri
Srl.TARAKESHWARGUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|---|------------------|--|--------------------|
| 1 | R.A. 509A/2019 (ARGUMENTS) 1A/1/2019 1A/2/2019 | | Kavalappa Vs Chikkadoddaiah | G. S. Shivaramaiah |
| 2 | R.A. 507B/2019 (Call for LCR) 1A/1/2019 | | Venkatachala Setty R.Dr Vs Sathyanarayana D.V. Deaf by LRx. a)Chamantha B) Dr Madhumathi C) Manjunatha | HKV Reddy |

IV Addl. District and Sessions Court, Madhugiri
Sr.TARAKESHWARGOUDA PATIL
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------|-------------------------|---|----------------------|
| 1 | SC 5017/2020 (HBC) | | State by Madhugiri Police Station Vs Vijayakumar @ Viju @ Pandikukka | Public Prosecutor |

Pri Sr Civil Judge and JMFC, Madhugiri
Smt Pallavi B
Pri Sr. Civil Judge, Madhugiri
Case List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|-------------------------|--|--------------------------|
| 02.45 AM to 03.45PM | | | | |
| 1 | AIR MISC.MVC 21/2020 (NOTICE) | | Govindaraj Vs Thimmappa G | |
| 2 | AIR MISC.MVC 23/2020 (NOTICE) | | Manjunatha G C Vs Manjunatha G C | |
| 3 | M.C. 48/2020 (NOTICE) | | B.S. Anusaya Vs T.V Navane Kumar | Haragobhathara |
| 4 | AIR MISC.MVC 32/2020 (NOTICE) | | Gopalaiah Vs Hanumantharaj | |
| 5 | AIR MISC.MVC 39/2020 (NOTICE) | | Prasannakumar Vs Ashok A.C. | |
| 6 | M.C. 81/2020 (NOTICE) | | Navya S Vs K.U. Manjunatharajya | M.V. Deepamudi Sagara |
| 7 | E.C.A. 15/2014 (JUDGMENTS) | | Nagarathamma Vs K Bhadrinarayana | G.T.E.R |
| 8 | R.A. 155/2016 (ORDERS) | | Lakshmiddevamma Vs Lingappa | P. Debbathreya |
| 9 | AIR MISC.MVC 33/2020 (FIRST HEARING) | | Thippeswamy Vs Kantharaju S | |
| 10 | AIR MISC.MVC 56/2020 (FIRST HEARING) | | Narasimharaju Vs Shivakumar B | |
| 11 | AIR MISC.MVC 57/2020 (FIRST HEARING) | | Shanthamma Vs Puneeth R.M. | |
| 12 | M.C. 115/2020 (FIRST HEARING) | | Kotrikallappa Vs Rangamma | B.K. Ramakrishna |
| 13 | O.S. 169/2020 (FIRST HEARING) IA/1/2020 | | Nagarajiah Vs Shivakumar | H.K. Rama Sundaraji |
| 14 | EX 31/2015 (STEPS) | | Seenappa alias Sreenivasulu Vs K. Nagaraj | |
| 15 | R.A. 61/2019 (AMENDMENT) IA/1/2019 | | B.V. Veerakyatharaya @ B.V. Veerakyatharayappa Vs Ranganona | S. Bhaskar Swamy |

Prj Sr. Civil Judge and JMFC, Madhugiri

Smt.Pallavi R

Prj Sr. Civil Judge , Madhugiri

Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|------------------|---|-------------------------|
| 16 | AIR MISC MVC 1/2020 (AWAIT NOTICE) | | Narasimhaiah Vs Thopperwarry | |
| 17 | M.V.C. 103/2020 (STEPS) | | P Ranganathiah Vs The Head Mistress Cordia School | Nagarajiah |
| 18 | O.S. 15/2020 (OBJECTIONS) IA/1/2020 | | Susheelamma Vs Narasimma | T.D. Mahalingam Adu. |
| 19 | O.S. 23/2020 (WRITTEN STATEMENT) | | State bank of India Vs Kevalappa | B.P. Panchanathiah |
| 20 | O.S. 93/2020 (STEPS) | | G.T. Geetha Vs Puttalakshamma | C.B. Harappa |
| 11.00 AM to 02.00PM | | | | |
| 21 | O.S. 155/2020 (SUMMONS) IA/1/2020 | | K.T. Rajanna Vs D Ramesh | E.E. Adu. |
| 22 | O.S. 95/2017 (EVIDENCE) IA/1/2017 | | Ranganathiah Vs Mudlagiriyyappa | B.P. Panchanathiah |
| 23 | M.C. 91/2018 (EVIDENCE) | | D.H. Laskhimpetty Vs Shivamma | C.P. Mallikarjuniah |
| 24 | O.S. 115/2018 (EVIDENCE) IA/1/2018 | | Rathnamma Vs Eramma | N. Nagaraj |
| 25 | M.C. 61/2019 (EVIDENCE) | | Mamatha T.V. Vs Dr. Chandra | K.M. Krishnamurthy |
| 26 | M.C. 65/2019 (EVIDENCE) | | Manjunatha Vs Lakshmiddevamma@kavita | Narasimhaiah |
| 27 | M.V.C. 1193/2019 (EVIDENCE) | | Thimmaraju N.G. Vs The Managing Director K.S.R.T.C. | Narasimhaiah |
| 28 | M.C. 7/2020 (EVIDENCE) | | Vijayalakshmi S @ Shilpa Vs Sudarshan Kumar K | N.S. Mahalingam |

FURTHER EVIDENCE FOR PLNTF

Pr. Sr. Civil Judge and JMFC, Madhugiri
Smt Pallavi B
Pr. Sr. Civil Judge, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|---|----------------------------|
| 29 | M.V.C. 127/2014 (EVIDENCE) | | Hanumanth Vs M H Travels Agencies Company Bangalore | A. J. J. |
| FURTHER ARGUMENTS | | | | |
| 30 | R.A. 33/2019 (ARGUMENTS) | | Ashwathamma Vs 1. Narayanappa | A. J. Srinivasachariyer |
| 31 | EX 34/2017 (ENQUIRY) | | Pragathi Pethina Sahakar Sangha, reg. by its Manager Gangalakshmi Vs Shamir | T. S. K. Prasad |
| 32 | O.S. 3/2019 (TO HEAR ON I A) 1/2018 3/2018 2/2018 | | Lakshmi Prasad P Vs Mahadevi | K. R. Jethava |
| 33 | R.A. 23/2019 (STEPS) | | Lakshminantha Vs Srinivasachari | 1. Raghunatha Sriniva |
| 34 | O.S. 47/2019 (AMENDMENT) | | Karnataka Grameena Bank Vs Gangamma | 2. Raghunatharreddy |
| 35 | O.S. 101/2019 (AMENDMENT) | | Kaveri Grameena Bank Vs Chithanna | 3. Raghunatharreddy |
| 36 | EX 60/2019 (STEPS) | | Muddamma Vs Krishnappa | Nagannaiah |
| 37 | O.S. 41/2020 (AWAIT NOTICE) 1A/2020 | | A. Venkatesh Vs Narashimaih | 4. Anuridham |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 38 | M.V.C. 542/2020 (NOTICE) | 31-12-2020 | Govindaraju N Vs D. Peruvipswa | 5. Thousha Thousha |

Pri.Sr.Civil Judge and JMFC, Madhugiri

Smt.Pallavi R

Pri Sr. Civil Judge , Madhugiri

Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---------------------------------|-------------------------|---|----------------------------------|
| 11.00 AM to 02.00PM | | | | |
| EVIDENCE ON PROSECUTION | | | | |
| 1. | C.C. 675/2014 (EVIDENCE) | | Madhugiri P.S Vs G.Latha | APP M.V DayanandGowder |
| 2. | C.C. 51/2019 (Charge) | | Madhugiri Police Station Vs Dhanush @ Buji | APP R.G |
| 3. | C.C. 25/2020 (Comital) | | Badavanahalli Police Vs Maruthi N. | APP SSV |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 4. | C.C. 46/2015 (EVIDENCE) | 23-12-2020 | Madhugiri P.S. Vs Lakshmikantha | |
| 5. | C.C. 24/2017 (EVIDENCE) | 23-12-2020 | Medigeshi P.S. Vs Sanjay Pande | |
| (C.C./0000024/2017) | | | | |
| : C.C./0000024/2017 | | | | |
| 6. | C.C. 42/2017 (EVIDENCE) | 23-12-2020 | Madhugiri Police Vs Prakasha | App |
| (C.C./0000042/2017) | | | | |
| : C.C./0000042/2017 | | | | |
| 7. | C.C. 18/2020 (SUMMONS) | 24-12-2020 | Medigeshi Police Vs Chiranjeevi | APP |
| 8. | C.C. 26/2020 (SUMMONS) | 24-12-2020 | Badavanahalli Police Vs Naganna @ Naga | APP |
| 9. | C.C. 32/2020 (SUMMONS) | 24-12-2020 | Kodigenahalli Police Vs Siddaganappa | APP |
| 10. | P.C.R. 7/2020 (Call on) | 31-12-2020 | Hanumantharayappa Vs Kamalakantha Sastry | P. Dattathreya |
| 11. | P.C.R. 6/2019 (AWAIT REPORT) | 31-12-2020 | Lakshamma Vs M. Narayanappa | M. Mahesh |

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------------|---|-------------------------|--|-------------------------------|
| 1 | O.S. 10/2019 (SUMMONS) | | Chikkanna Vs Jadityappa | I. Bharatha Hrushana reddy |
| 2 | O.S. 132/2019 (SUMMONS) | | Veeresh Kumar T.S Vs Chidanandiah | Sharn B. Tadahal |
| 3 | R.A. 12/2019 (NOTICE) IA/1/2019 | | Prakash Vs Narasamma | Devaraj G.D |
| 4 | EX 25/2019 (NOTICE) | | Kabbalah Vs Rajanna C | S.S. Venupakshiah |
| 5 | R.A. 148/2015 (HEARING) IA/1/2015 | | Yerappa Vs Yerappa @ Dallali Yerappa | M.V. Dayanand Sagar |
| 6 | M.V.C. 162/2014 (EVIDENCE) | | PD Sushilamma Vs The General Manager Chola Mandalam Insurance Co. L. | GDD |
| 7 | O.S. 6/2015 (EVIDENCE) | | Lakshamma Vs Muddahanumaiiah | G.Srinivasa Reddy |
| 8 | O.S. 46/2016 (EVIDENCE) | | K.P. Ashok Kumar Vs Narasimhamurthy K.L. | H.N. Nagesh |
| 9 | O.S. 10/2017 (EVIDENCE) | | Mamatha Vs Muddamma | G.B.H |
| 10 | M.C. 50/2018 (EVIDENCE) | | Jalaja H. Calias Jalajakshmi H.C Vs T.A. Kantharaju | GSR |
| 11 | O.S. 62/2019 (EVIDENCE) | | Eranna Vs Ramanna | T. Kemparamaiiah |
| 12 | M.V.C. 105/2020 (EVIDENCE) | | Kamaraju Vs Ramesh R | Nagarajiah |
| 13 | O.S. 50/2020 (EVIDENCE) | | State Bank of India Vs Chikkanna | B.H Panchaksharaiah |
| CROSS EXAMINATION OF PW | | | | |
| 14 | O.S. 20/2019 (EVIDENCE) IA/1/2019 | | Siddarameshwara V.D Vs Doddiah | Manjunath H.V. |

PLNTF EVIDENCE

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|--|------------------|---|--------------------------|
| 15 | O.S. 108/2019 (EVIDENCE) | | Muddappa Vs Bhimaiah | p. Dattatreya |
| 16 | R.A. 132/2015 (ARGUMENTS) | | Shanthamma Vs Ashwathaiah | S.N. Hanumantharaju |
| 17 | R.A. 30/2016 (ARGUMENTS) IA/1/2016 | | B.Hampanna Vs B.Lingaiiah | SRR |
| 18 | R.A. 26/2018 (ARGUMENTS) | | Sakamma Vs Bopparayappa | S.R.R |
| 19 | R.A. 29/2018 (ARGUMENTS) | | P.N.Narasimha Reddy Vs Lingamma | M.V.Dayananda Sagar |
| 20 | R.A. 50/2018 (ARGUMENTS) | | Lingamma Vs P.N. Narasimha Reddy | R.S. Sudhakar |
| 21 | R.A. 70/2018 (ARGUMENTS) | | Chowdamma Vs B.Rangappa | Devaraj |
| 22 | R.A. 71/2018 (ARGUMENTS) | | B.Rangappa Vs Chowdamma | M.R.Janardhanachar |
| 23 | R.A. 16/2019 (ARGUMENTS) | | Hanumantharayappa Vs Nagaraju | M.N. Baburaj |
| 24 | M.C. 114/2020 (FIRST HEARING) | | Ananda Kumar T N Vs Anusha | Ranganatha B M |
| 25 | O.S. 70/2020 (Call on) | | State Bank of India Vs Chikkaputtaiah | B. H. Panchaksharaiah |
| 26 | M.C. 26/2019 (JUDGEMENT) | | V.K Manjunatha Vs B.Y Nagalakshmi | S. Shivakumar |
| 27 | O.S. 70/2019 (JUDGEMENT) | | L.A. Anantharaju Vs Melugiriyappa | P. Dattatreya |
| 28 | M.C. 56/2020 (JUDGEMENT) | | N.M Shashikumar Vs Nil | G M Krishnamurthy |
| 29 | M.C. 72/2020 (JUDGEMENT) | | Sowmya @ Swmya T.R. Vs Manjunath K.N. @ Manjunatha | M.C. Mallikarjunaiah |

Prl.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
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Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|--------------------------------------|------------------|---|---------------------|
| 30 | M.C. 106/2020 (JUDGEMENT) | | Manikanta M Vs Nil | G.M.Krishnamurthy |
| 31 | O.S. 14/2011 (AMENDMENT) | | L.Lakshminarayanareddy Vs K.T.Thimma Reddy | D.V.Sheshadri |
| 32 | O.S. 70/2013 (AMENDMENT) | | Hanumantharayappa Vs Gangamma | S. Raghunatha Reddy |
| 33 | O.S. 88/2014 (conciliation) | | Anithamma @ Anitha Vs Manjamma | P.Dattatreya |
| 34 | R.A. 96/2016 (STEPS) IA/1/2016 | | Lakshmi pathi Vs Nagaraju, since dead by L.Rs. Smt. Ramakka | S. Raghunatha Reddy |
| 35 | R.A. 4/2017 (STEPS) | | A.C.Manjunatha Vs Kollarappa | Prakash |
| 36 | R.A. 30/2017 (STEPS) IA/1/2017 | | Asha Vs Lalithamba | D.V.Sheshadri |
| 37 | R.A. 56/2017 (STEPS) IA/1/2017 | | Ramakrishnappa Vs Nagappa | Hemasudha Reddy |
| 38 | O.S. 26/2018 (STEPS) IA/1/2018 | | Rasheeda Bee Vs Sadiqa Begum | S.A. Shyamanath |
| 39 | EX 9/2018 (STEPS) | | Niranjan K Vs Prashanth V Galagali | M.D. Suresh |
| 40 | O.S. 132/2018 (conciliation) | | Kaveri Grameena Bank Vs S. Thimma Reddy | Sudhakar R.S |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|----------------------------|-------------------|--|-------------------|
| 41 | M.C. 44/2020 (STEPS) | 13-01-2021 | Naveen Vs Roopa | M.Shivanna |
| 42 | M.V.C. 946/2019 (STEPS) | 16-01-2021 | Jayamma Vs Hanumantharaju | Verupakshaiah.S.S |
| 43 | M.V.C. 262/2018 (STEPS) | 18-01-2021 | Sidagangaiah Vs Rajanna | D.V. Prakash |
| 44 | M.V.C. 772/2019 (STEPS) | 18-01-2021 | Ramesh Vs Ramaiah | Verupakshaiah.S.S |

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|--|------------------|--|-------------------|
| 45 | M.A. 14/2020 (FIRST HEARING) IA/1/2020 | 20-01-2021 | The Chief Secretary Government of Karnataka Vs Jayaram | B Keshavareddy |
| 46 | S.C. 2/2019 (SUMMONS) | 21-01-2021 | P. Venkateshwarareddy Vs K.A. Hanumantharaya | D.V. Sheshadri |
| 47 | O.S. 136/2020 (SUMMONS) | 22-01-2021 | M.R. Lakshminarasappa @ M.R. Lakshminarsalah Vs Jayamma | G.Srinivasa Reddy |

IN THE COURT OF THE PRA. CIVIL JUDGE AND JES. MAGISTRATE

CAUSE LIST DT. 27.11.2020

Morning Session

| S. No | Case Nos | Hearing Date | Stage | Parties Name | Advocate Name |
|-------|---------------|--------------|-----------------|---------------------------------------|---------------|
| 1 | FDP 8/2015 | 27.11.2020 | To hear | Sandhevarayappa V/s Lingappa | SP/2015 |
| 2 | O.S. 18/2019 | 27.11.2020 | To hear | Sannadodidakka V/s. Sivaraja & others | SP/2019 |
| 3 | O.S. 147/2017 | 27.11.2020 | To hear | Rangappa V/s Kamanna | SP/2017 |
| 4 | O.S. 191/2015 | 27.11.2020 | To hear | Nagalakshminidha V/s. Lingappa | SP/2015 |
| 5 | O.S. 9/2013 | 27.11.2020 | To hear | Siddalingaraj V/s Narasimma & others | SP/2013 |
| 6 | O.S. 468/2011 | 27.11.2020 | To hear | Kadavanasulihappa V/s Narasimhappa | SP/2011 |
| 7 | O.S. 278/2019 | 27.11.2020 | To hear | Kamakka V/s Hanumakka | SP/2019 |
| 8 | O.S. 222/2020 | 27.11.2020 | To hear | Hanumakka V/s Thimmakka | SP/2020 |
| 9 | O.S. 234/2016 | 27.11.2020 | To hear | Noor Ahamed @ Syed Noor V/s Hanamma | SP/2016 |
| 10 | O.S. 362/2012 | 27.11.2020 | To hear | Kamatamma V/s Girdanagappa | SP/2012 |
| 11 | O.S. 293/2016 | 27.11.2020 | To hear | Gundamma V/s Jayamma | SP/2016 |
| 12 | O.S. 374/2017 | 27.11.2020 | P/E | Rangappa V/s Kamanna | SP/2017 |
| 13 | O.S. 248/2018 | 27.11.2020 | P/E | Suvarna V/s B. Lakshmana | SP/2018 |
| 14 | O.S. 262/2018 | 27.11.2020 | P/E | M. J. Thyagaraju V/s TMC. Mathuraj | SP/2018 |
| 15 | O.S. 388/2018 | 27.11.2020 | P/E | Srinivasareddy V/s Venkateshreddy | SP/2018 |
| 16 | O.S. 488/2016 | 27.11.2020 | F/P/E | Anandachar V/s Mangalagowamma | SP/2016 |
| 17 | O.S. 438/2016 | 27.11.2020 | F/Chief of Pw-1 | G. Venkatappa V/s Hanumakka | SP/2016 |
| 18 | O.S. 397/2017 | 27.11.2020 | P/E | Chikkarangamma V/s Lakshmmamma | SP/2017 |
| 19 | O.S. 306/2016 | 27.11.2020 | P/E | Jilani Basha V/s B. Shekar | SP/2016 |
| 20 | O.S. 105/2015 | 27.11.2020 | P/E | Shashirekha V/s Narasimha | SP/2015 |

Afternoon Session

| | | | | | |
|----|---------------|------------|-----------------|---|---------|
| 21 | O.S. 578/2012 | 27.11.2020 | Arguments | Venkataramahappa V/s Lakshmidewamma | SP/2012 |
| 22 | FDP 8/2018 | 27.11.2020 | To hear | Manjunatha V/s Savitha | SP/2018 |
| 23 | FDP 1/2014 | 27.11.2020 | To hear | Anjanappa V/s Hanumanthappa | SP/2014 |
| 24 | O.S. 219/2016 | 27.11.2020 | To hear | Veeralingappa V/s Nagaraju | SP/2016 |
| 25 | O.S. 130/2018 | 27.11.2020 | To hear | Aishabhi & Others V/s Manjunatha M. N. | SP/2018 |
| 26 | O.S. 337/2016 | 27.11.2020 | To hear | K.P. Akramulla V/s P.S. Hanumanthareddy | SP/2016 |
| 27 | O.S. 177/2019 | 27.11.2020 | To hear | Nagendrakumar V/s Bommanna | SP/2019 |
| 28 | O.S. 68/2018 | 27.11.2020 | To hear | Lingamma V/s Chakkamma & others | SP/2018 |
| 29 | O.S. 873/2019 | 27.11.2020 | To hear | Rangamma V/s Venkataramahappa | SP/2019 |
| 30 | O.S. 125/2020 | 27.11.2020 | To hear | Lingappa V/s Thimmakka | SP/2020 |
| 31 | O.S. 264/2018 | 27.11.2020 | To hear | H.L. Ishwara V/s The Chief M/W, G. | SP/2018 |
| 32 | O.S. 263/2018 | 27.11.2020 | To hear | G. Manjula V/s The Chief M/W, G. | SP/2018 |
| 33 | O.S. 181/2017 | 27.11.2020 | F/Cross of Pw-1 | Tulasamma V/s Lingadharu Naidu | SP/2017 |
| 34 | O.S. 172/2011 | 27.11.2020 | Cross of Pw-2 | Lowamma & another V/s Lingamma | SP/2011 |
| 35 | O.S. 127/2011 | 27.11.2020 | F/D/E | Siddagangamma V/s Shankaranna | SP/2011 |

| | | | | | |
|----|---------------|------------|---------------|-----------------------------------|------------|
| 36 | O.S. 856/2011 | 27.11.2020 | Cross of Dw-1 | Manjula V/s Shivanna | POT/MM/SRR |
| 37 | O.S. 151/2015 | 27.11.2020 | F/P/P | Kavitha V/s Nanjamma | DM/Exp/GBH |
| 38 | O.S. 553/2014 | 27.11.2020 | Cross of Pw-1 | K.R. Siddaramaiah V/s Siddappa | POT/DS |
| 39 | O.S. 218/2014 | 27.11.2020 | Cross of Pw-1 | Venkataravanappa V/s P. Thimmiah | GK/KJL |
| 40 | O.S. 58/2014 | 27.11.2020 | Cross of Pw-2 | T. Ranganatha V/s Lakshmiddevamma | BROU/WH |

Thanking you.

Sd/-
Pr. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------------------------------|---|-------------------------|--|---|
| 02.45 AM to 05.45PM | | | | |
| 1 | P.C.R. 51/2014 (NOTICE) | | C.N. Jagadish Vs M.P. Rameshyam | |
| 2 | C.C. 118/2016 (NOTICE) | | B.P. Narayan Vs Sandesh | |
| 3 | Crl.Misc. 13/2017 (NOTICE) | | B. Lakshmi Vs Sriramulu | |
| (Crl.Misc./0000013/2017) | | | | |
| :Crl.Misc./0000013/2017 | | | | |
| 4 | P.C.R. 13/2017 (NOTICE) | | Santhosh Vs Gangadharappa | |
| (P.C.R./0000013/2017) | | | | |
| :P.C.R./0000013/2017 | | | | |
| 5 | P.C.R. 58/2017 (NOTICE) | | Govindaraju Vs The Sub registrar | GPM |
| (P.C.R./0000058/2017) | | | | |
| :P.C.R./0000058/2017 | | | | |
| 6 | C.C. 1529/2015 (APPEARANCE OF PARTY) | | B.P. Narayana Vs Raghavendra | Dattathereya P |
| 7 | C.C. 106/2015 (APPEARANCE OF ACCUSED) | | Madhugiri P s Vs Ranganathaswamy | |
| 11.00 AM to 02.00PM | | | | |
| 8 | Crl.Misc. (DVA) 111/2009 (EVIDENCE) | | Manjamma @ Manjula T.H. Vs Prasannakumar | K.J. Lakshminarayanappa S. Bhaskar Reddy |
| 9 | C.C. 709/2014 (EVIDENCE) | | K.G. Halli P.S. Vs Kantharaju | Sudhakara R S |
| 10 | C.C. 902/2015 (EVIDENCE) | | Special Exercise police sira Vs Anadashetty | |
| 11 | C.C. 358/2016 (EVIDENCE) | | Madhugiri P s Vs Seenappa | |
| 12 | C.C. 668/2016 (EVIDENCE) | | Medigeshi P s Vs Vijayakumar | APP |
| 13 | C.C. 1699/2016 (EVIDENCE) | | Medigeshi P.S. Vs Dasireddy | APP |

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|------------------|--|---------------------------------------|
| 14 | C.C. 561/2017 (EVIDENCE) | | Madhugiri Vs Narasimha murthy | |
| 15 | C.C. 1699/2017 (EVIDENCE) | | Krishnappa Vs Raghavendra G. S. | Manjunatha H V |
| 16 | C.C. 555/2018 (EVIDENCE) | | Medigeshi P S Vs Nithyesh | APP |
| 17 | C.C. 1304/2018 (EVIDENCE) | | Medigeshi PS Vs Ranganatha | APP |
| 18 | Crl.Misc. 225/2018 (EVIDENCE) IA/1/2018 | | Ranjitha Vs Lakshmikantha | Umesh G.C. |
| 19 | Crl.Misc. 56/2019 (EVIDENCE) | | Banupriya Vs Anandkumarnaika | K.J.Lakshminarayanappa |
| EVIDENCE ON PROSECUTION | | | | |
| 20 | C.C. 62/2015 (EVIDENCE) | | K.G.Halli .P.S. Vs Ashwath narayana | APP Raghunatha Reddy S |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 21 | Crl.Misc. 133/2017 (NOTICE) | 30-12-2020 | Pankajamma Vs H.R.Chandrakala | S.Raghunathareddy |
| 22 | C.C. 263/2008 (N.B.W.) | 02-01-2021 | B.Pradeepkumar Vs Mazeed @ Abdul Mazeed @ Madikere Mazeed @ Azzez | APP |
| 23 | C.C. 569/2012 (N.B.W.) | 02-01-2021 | Govindappa N.R. Vs Nagaraja | Asst.Public Prosecutor G.B.Halappa |
| 24 | C.C. 367/2013 (N.B.W.) | 04-01-2021 | Addl.JMFC, Madhugiri Vs Lakshminarayana | APP |
| 25 | C.C. 656/2013 (N.B.W.) | 04-01-2021 | Medigeshi P.S. Vs Rameshbabu G | APP |
| 26 | C.C. 881/2013 (N.B.W.) | 05-01-2021 | Medigeshi P.S. Vs Manjunatha | |
| 27 | Crl.Misc. 100/2015 (OBJECTIONS) | 05-01-2021 | lakshamma Vs Nagaraju | G S S |
| 28 | C.C. 1226/2015 (N.B.W.) | 06-01-2021 | K.G.Halli P.S. Vs Vijendrakumar | APP |

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------------|----------------------------------|-------------------------|---|----------------------------|
| 29 | C.C. 430/2016 (N.B.W.) | 06-01-2021 | K g hally P s Vs Thimmaiah | |
| 30 | C.C. 1187/2016 (N.B.W.) | 07-01-2021 | Madhugiri P.S. Vs Lokesha | APP |
| 31 | C.C. 104/2017 (N.B.W.) | 07-01-2021 | H N chennigaraju Vs Kantharaju | |
| (C.C./0000104/2017) | | | | |
| : C.C./0000104/2017 | | | | |
| 32 | CrI.Misc. 97/2017 (STEPS) | 08-01-2021 | Rathnamma.G.H Vs Sathish | |
| (CrI.Misc./0000097/2017) | | | | |
| : CrI.Misc./0000097/2017 | | | | |
| 33 | CrI.Misc. 199/2017 (N.B.W.) | 08-01-2021 | G BSahyasavitri@ G B Savitramma Vs D M Indrakumar | B R Rama krishna |
| 34 | C.C. 1571/2017 (N.B.W.) | 11-01-2021 | The chief executive officer Vs Shivakumar | H.V.M |
| (C.C./0001571/2017) | | | | |
| : C.C./0001571/2017 | | | | |
| 35 | C.C. 1914/2017 (N.B.W.) | 11-01-2021 | Medigeshi P S Vs Narasegowda | APP |
| 36 | CrI.Misc. 159/2018 (STEPS) | 12-01-2021 | ARTO Vs Shriram Transport Finance Co.Ltd | APP |
| 37 | CrI.Misc. 173/2018 (STEPS) | 12-01-2021 | Manjamma Vs Hanumantharaya | G.M. Deepa |
| 38 | C.C. 1636/2018 (N.B.W.) | 13-01-2021 | Excise police Vs Sanjeevarayudu | APP |
| 39 | P.C.R. 10/2019 (AWAIT REPORT) | 13-01-2021 | Komala Vs Manjunatha | T.D.Mohammed Adil |
| 40 | C.C. 1034/2019 (N.B.W.) | 13-01-2021 | Rajashekaraiiah M.K. Vs Rajyam R.A. | MNK |
| 41 | CrI.Misc. 30/2020 (STEPS) | 13-01-2021 | G Ramaiah Vs The Deputy Tahasildar | G V K Hanumantharayappa |

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|--|
| 42 | C.C. 399/2019 (SUMMONS) | 16-01-2021 | Medigeshi Police Station Vs Shashidhara | APP |
| 43 | Crl.Misc. 31/2020 (STEPS) | 16-01-2021 | G Ramaiah Vs The Deputy Tahasildar | G V K Hanumantharayappa |
| 44 | Crl.Misc. 57/2020 (SUMMONS) | 18-01-2021 | Ranganathappa Vs The Deputy Tahasildar | M N Naveen |
| 45 | Crl.Misc. 75/2020 (SUMMONS) IA/1/2020 | 18-01-2021 | Kavya N alias chinnamayi Vs Dharaneesha | M V Dayananda Sagar, Bar Regn. No.844/84, Mob No. 9448204724 |
| 46 | P.C.R. 81/2017 (NOTICE) | 19-01-2021 | Rangamma Vs Narayanappa K.Y | Parameshwara B |
| 47 | Crl.Misc. 313/2019 (NOTICE) | 19-01-2021 | Erachikkappa Vs Tahasildar | M.V. Dayananda Sagar |
| 48 | Crl.Misc. 53/2020 (NOTICE) | 20-01-2021 | Ruksana Vs The Deputy Tahasildar | Ranganatha G |
| 49 | Crl.Misc. 54/2020 (NOTICE) | 20-01-2021 | Jabintaj Vs The Chief officer | N Shivadas |
| 50 | Crl.Misc. 69/2020 (NOTICE) | 21-01-2021 | Lingareddy Nanjappa Vs The Deputy Tahasildar | Ramesh T |
| 51 | P.C.R. 42/2020 (NOTICE) | 21-01-2021 | Nagesh Vs Nanjundappa | H T Thimmaraju |
| 52 | Crl.Misc. 80/2020 (NOTICE) | 22-01-2021 | Mallappa Vs The Tahasildar | G M Deepa |
| 53 | Crl.Misc. 84/2020 (NOTICE) IA/1/2020 | 22-01-2021 | Nagamani Vs Thimmaraju | Gangadaraiah |
| 54 | Crl.Misc. 108/2020 (NOTICE) | 25-01-2021 | Krishnappa N Vs The Deputy Tahasildar | M S Ashok |
| 55 | Crl.Misc. 158/2020 (NOTICE) | 25-01-2021 | Jayanna Vs The Deputy tahasildar | Manjunatha |
| 56 | Crl.Misc. 159/2020 (NOTICE) | 27-01-2021 | Jayanna Vs The Deputy Tahasildar | Manjunatha |
| 57 | Crl.Misc. 160/2020 (NOTICE) | 27-01-2021 | Shivamma Vs The Deputy Tahasildar | Manjunatha |

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|---|------------------|---|-----------|
| 58 | Crl.Misc. 161/2020 (NOTICE) | 28-01-2021 | Shivamma Vs The Deputy Tahasildar | Manjunath |
| 59 | C.C. 412/2019 (APPEARANCE OF ACCUSED) | 29-01-2021 | Kodigenahalli Police Station Vs Jayaram B C | APP |
| 60 | C.C. 603/2019 (APPEARANCE OF ACCUSED) | 29-01-2021 | Medigesht Police Station Vs Narendra R | APP |
| 61 | C.C. 988/2018 (EVIDENCE) | 29-01-2021 | Madhugiri P S Vs Vasantha Kumar T S | APP |
| 62 | C.C. 1867/2018 (EVIDENCE) | 30-01-2021 | Excise Police Vs Gopal Naika | APP |

63. CC62/17 - 313 statement

64. CC54/17 - Evidence.

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------|--|------------------|---|--|
| 02.45 AM to 02.45 PM | | | | |
| 1 | O.S. 48/2012 (NOTICE) | | Abdul Hussein Vs T. Ramappa Nagaraju | M.C. Kyathappa G.B. Halappa Harimantharaya |
| 2 | O.S. 75/2014 (NOTICE) | | Vs Nagappa alias Naganna K. Govindiah | H.K.V. Reddy |
| 3 | O.S. 170/2017 (NOTICE) | | Vs Narasimharaju Rathnamma | B.R. Ramakrishna |
| 4 | EX 26/2017 (NOTICE) | | Vs Narasimhappa Kaniverangiah | N. Nagaraju |
| 5 | O.S. 272/2018 (NOTICE) | | Vs Nagalingappa Siddaraju | |
| 6 | O.S. 333/2018 (NOTICE) | | Vs Nagaraju Sahana D.R. | G.B. Halappa |
| 7 | O.S. 285/2019 (NOTICE) IA/1/2019 | | Vs Chikkarangiah Narasimhaiah | M.V. Dayananda Sagara |
| 8 | O.S. 93/2006 (STEPS) | | Vs Narasimhaiah | P.N. Nagireddy K.V. Shanthakumar |
| 9 | O.S. 438/2008 (AMENDED PLAINT) | | Gulsheer Vs Shafunnisa Doddathimmaiah | K.S. Shanthakumar Bhaskara Reddy S |
| 10 | O.S. 199/2010 (AMENDED PLAINT) | | Vs M.K. Thimmaiah Machherangappa | Dattathereya P Nagabhushana |
| 11 | O.S. 487/2012 (OBJECTIONS) | | Vs Buddaiah | B.H. Panchakshariaiah S.S. Veerupaksha |
| 12 | O.S. 187/2014 (AMENDED PLAINT) | | T. Seenappa Vs Basappa @ Basavalingappa | Raghunatha Reddy S |
| 13 | O.S. 594/2014 (STEPS) | | Amoer Jan Vs Nayaz anwar sab | Sudhakara R S Raghunatha Reddy S |

11.00 AM to 02.00 PM

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 27-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|--|-------------------------|--|--|
| 14 | O.S. 583/2014 (EVIDENCE) | | N. Mune Gowda Vs Yashodhamma | H.A. Prabhakara |
| 15 | O.S. 29/2016 (EVIDENCE) | | N.G. Vijayakumar Vs Govindarreddy | P. Dattathreya |
| CROSS EXAMINATION OF PW | | | | |
| 16 | O.S. 245/2011 (EVIDENCE) | | K.G. Mohankumar Vs Tahsildar | M.V. Deyananda Sagara Asst. Government Pinsider |
| DEFN EVIDENCE | | | | |
| 17 | O.S. 172/2014 (EVIDENCE) | | Mallappa Vs Rangamma | Dattathreya P. Raghunatha Reddy S |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 18 | O.S. 283/2012 (EVIDENCE) | | Hanumanthabovi @ Hanumanthappa Vs Hanumakka | H.K.V. Reddy M. Narasa Gowda |
| 19 | O.S. 228/2007 (ORDERS) | | Javalingappa Vs Ranganathappa | Nagaraja N. B.R. Ramakrishna |
| 20 | O.S. 114/2015 (ORDERS) | | Anjinappa Vs R. Govindarajulu @ Govindaraju | P. Dattathreya |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 21 | O.S. 297/2016 (EVIDENCE) | 30-12-2020 | Viswantha Vs Ranganna | N. Nagaraja |
| 22 | O.S. 104/2017 (EVIDENCE) | 30-12-2020 | Thippekarayappa Vs A.G. Gopalasah | Raghunatha Reddy S Dattathreya P. |
| 23 | O.S. 168/2018 (EVIDENCE) IA/1/2018 | 31-12-2020 | Peddagappa Vs Narayanappa P | Gangadharasiah |
| 24 | O.S. 204/2018 (EVIDENCE) | 31-12-2020 | Kaveri Gramoona Bank Represented by its Manager Vs Narayana Gowda K.N. | R.N. Shivareddy |